

CORAM:

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.05.2017

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

Kishor Satish A. Luv Kae

T.C.P. No. 884/I&BP/NCLT/MB/MAH/2017

1. The Learned Representative for the Petitioner is present.
2. The Learned Representative stated that Form No. 5 is yet to be served on the other side. Time is granted. Directed to serve on or before 30th May, 2017.
3. Thereafter, matter is listed for hearing on **13th June, 2017**.

M.K. Shrawat
Member (Judicial)

Dated: 01.05.2017